

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
208. IA(PLAN)/1 /2024 IA/1685/2024 C.P. (IB)/1258(MB)2020
IN THE MATTER OF

Intec Capital Limited

VS.

Atharva Auto Logistics Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in I.A. 1685/2024:-

Adv. Prashant Chari

For Respondent No.1 in IA 1685:-

Adv. Akshay Petkar

For the Respondent No. 2

in IA 1685 of 2024:

Adv Abhishek Salian (VC)

ORDER

Adjourned to **02.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)